(c) if so, the amount of loss suffered by Government as a result thereof; and

(d) the action taken against the luggage and parcel booking clerk, loading clerk and supervisory staff in this case?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MAL-LIKARJUN): (a) The rates chargeable for parcels for clearance by Super-fast trains and Mail/Express trains are the- same. However, an additional surcharge is leviable in respect of Super-fast Trains.

(b) to (d) 111 packages booked by Mail/Express train_s were cleared by Superfast train as its brake-van accommodation was practically going empty, while there was no room available for clearance in Mail/Express trains, to 'avoid detention to packages. No loss has, therefore, been sustained by :he Railways.

Conversion of Metre-Gauge into Broad-Gauge to connect Jaipur

1151. SHRI BHUVNESH CHATUR-VEDI: Will the Minister of RAIL-^WAYS be pleased to state:

(a) whether it is a fact that Jaipur is the only State 'Capital in India which is not served by broad-gauge;

(b) whether Government propose to take any steps in this regard; and

(c) if so, by when the conversion of metre-gauge into broad-gauge is likely to be completed in this case?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIA-¹ MENTARY AFFAIRS (SHRI MAL-LIKARJUN): (a) No.

(b) and (c) Delhi-Ahmedabad BG conversion *via* Jaipur is an approved work. The project has not k^{een} chared by the Planning Commission for

want of resources.' ttTie work will be taken in hand after the project is cleared by them and adequate funds allocated to the project.

to Questions

Looting of foodgrains from goods Train

1152. SHRI ROBIN KAKATI: Will the Minister of RAILWAYS be pleased to state;

(a) whether it is a fact that three wagons loaded with foodgrains, etc. worth several lakhs of rupees were looted after derailment of the U.P.-Silchar shunting goods train in the third week of May, 1982; and

(b) if so, what were th_e causes of derailment and whether the culprits have since been arrested?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MAL-LIKARJUN); (a) On 23-5-1982, five wagons loaded with rice, peas and salt attached to U.P.-Silchar shunting goods derailed between Salchapra and Arunachal stations of the Northeast Frontier Railway and 300 bags rice and 58 bags peas were taken away by the villagers from the spot before the arrival of the Assistance Special at the site of accident.

(b) The derailment of the wagons was caused due to opening of fishplates from the railway track by some unknown persons. In a joint raid by the Police and RPF in adjacent villages 590 KG rice could be recovered and 3 persons were arrested. Government Railway Police/Badarpur has registered a case No. 6(5) /82 under Section 461/380 IPC. RPF/Badarpur has also registered a case No. 2(5) ,'82 under Section 3(a)/RP(UP) Act. Both the cases are under investigation.